of surplus milk after meeting fluid milk requirements of consumers in the urban and rural areas. The Operation Flood II programme envisages conversion of such surplus milk into powder through establishment of feeder balancing dairies.

. Children's homes

2169. SHRI SATYA PAL MALIK: SHRI ABDUL REHMAN SHEIKH:

Will the Minister of SOCIAL WEL-FARE be pleased to state:

(a) what is the number of children who fied from the Children's Home for boys in Alipur and from the Children's Home in Tihar during the last six months;

(b) what is the number of the missing children who have since been traced; and

(c) whether Government have critically examined the working of these children's homes, if so, what i_s the result thereof and what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) In five Children's Homes located at Tihar and Alipur, 180 children escaped during six months period from 1-5-83 to 30-10-83.

(b) Three.

(c) Yes, Sir. The functioning of the Children's Homes is being examined by a Working Group appointed by the Delhi Administration and its recommendations are awaited.

Zonal Badminton tournaments

2170. SHRI K. MOHANAN: Will the Minister of SPORTS be pleased to state:

(a) what are the facilities provided by Government for the players who participate in the Zonal Badminton tournaments;

(b) whether Government have received any complaint about the inadequacy of the same; and

(c) if so, what action has been taken thereon?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS. SPORTS AND (SHRI AND HOUSING WORKS SINGH): BUTA (a) Facilities in question are provided by the concerned national sports federations. Government is not expected to provide these facilities.

(b) and (c) Do not arise.

Earning from foreign chartered fishering trawlers

2171. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the gross foreign exchange earnings from foreign chartered fishing trawlers upto November 1, 1983;

(b) the details of the earnings for different companies;

(c) whether Government are aware that the actual catch of foreign chartered boats is not being declared;

(d) what punitive measurse have Government taken to ensure full declaration by foreign chartered fishing boats in 1983;

(e) the names of Indian beneficiary companies of chartering policy, who have actually placed firm orders for purchase of the required trawlers; and

(f) the details of number of such trawlers, the names of shipyards, cost etc.?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) and (b) According to the reports chartered vessels

companies during

belonging to

1981, 1982

received so far from the companies on a total of 98 voyages made by the

1983 (till 1st November), the total

earnings are about US dollars

companies is about US dollar

shown in the statement attached.

(c) Foreign chartered vessels are

inspected by the customs authorities

lakhs and the share of the

lakhs. Company-wise

10

and

116

17.5

Indian

details are

20**0**

1

at the Indian ports before allowing export of fish catch. No report of under-estimation of the catch by the customs authorities has been received in the Ministry.

(d) Question does not arise.

(e) and (f) The first four companies as per the statement attached submitted proposals for import of second hand fishing vessels for placing firm orders.

Statement

Company-wise earning from foreign chartered fishing trawlers

(In US \$ in thousands)

Name of the Indian Company	Total Earnings	Indian Company's Share
Metropolitan Trading Co	. 2992.7	448.9
Tropical Shipping Co. Pvt. Ltd	. 1390.5	208.6
Varuna Marine Products Pvt. Ltd	. 617.4	92.2
Bottle Glass Pvt. Ltd.	. 2027.5	304 · 1
Orissa Maritime & Chilka Area Development Corp.	. 391 · 1	58.7
Golden Fisheries Pvt. Ltd.	. 2789·9	418.5
Nava Bharat Ferro Alloys Ltd.	4 74 · 6	7 4 · 1
Srinivasa Sea Foods Pvt. Ltd.	. 308.2	46.2
Shrimp India Pvt. Ltd.	. 597.6	89 •6
Peejay Indo Bulgarian Fisheries Ltd	. 57.1	11.4
	11646.6	17523

Delhi College of Engineering

2172. SHRI RAMESHWAR SINGH: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have made any critical review of the working of the Delhi College of Engineering since its opening; and

(b) if so, what is the result thereof stating the deficiencies in its functioning and the measures taken to remove them?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA KAUL): (a) No, Sir. The Government of India do not make critical review of working of any of the Engineering and Technological Institutions which are under the administrative control of State Governments/ Union Territories. However, the review of Delhi College of Engineerng. which is. functioning under the administrative control of the Directorate of Technical Education, Delhi Admnistration is